

*The question was put and the motion was adopted.*

SHRI MANOJ KUMAR JHA: Madam, I introduce the Bill.

THE VICE-CHAIRPERSON (SHRIMATI SUNETRA AJIT PAWAR): The Right to Free Cancer Treatment Bill, 2024, Shri Sanjay Singh — hon. Member not present. Next, the Constitution (Amendment) Bill, 2024 (Insertion of New Articles 48-B and 51-B), Dr. Ajeet Madhavrao Gochade.

**The Constitution (Amendment) Bill, 2024 (insertion of new articles 48-B and 51-B)**

**डा. अजित माधवराव गोपछड़े (महाराष्ट्र) :** महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

DR. AJEET MADHAVRAO GOPCHADE: Sir, I introduce the Bill.

**The Public Works (Quality Assurance and Transparency) Bill, 2024**

**डा. अजित माधवराव गोपछड़े (महाराष्ट्र) :** महोदय, मैं प्रस्ताव करता हूँ कि केन्द्रीय सरकार द्वारा एक निगरानी प्राधिकरण का सृजन करके, निष्पक्ष निविदा प्रथाओं को बढ़ावा देकर और गुणवत्ता आश्वासन के लिए दिशा-निर्देशों के प्रारूपण के द्वारा लोक कार्यों के निष्पादन में पारदर्शिता, जवाबदेही और गुणवत्ता आश्वासन सुनिश्चित करने तथा उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

DR. AJEET MADHAVRAO GOPCHADE: Sir, I introduce the Bill.

THE VICE-CHAIRPERSON (SHRIMATI SUNETRA AJIT PAWAR): The Online Hate Speech (Prevention) Bill, 2024, Shri Vikramjit Singh Sahney — hon. Member not present.

Next, the Urban Areas (Development and Regulation) Bill, 2024, Dr. Bhim Singh to move for leave to introduce the Bill. Not present. Now, the Fiscal Responsibility and Budget Management (Amendment) Bill, 2024, Shri A.A. Rahim.